

DIVISION BENCH

ITEM NO.148

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

**IA No. 399/2022, IA No. 400/2022, IA No. 81/2022,
IA No. 146/2022, IA No. 311/2022, IA No. 356/2022, IA No. 620/2023
& IA No. 621/2023 IN CP (IB) No. 377/ALD/2019**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	MANJUSHREE TECHNOPACK LTD V/S HANSRAJ AGROFRESH PVT.LTD
UNDER SECTION	9 IBC (IN LIQUIDATION)

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 13th May, 2024.

**-Sd-
(Court Officer)**

15th April, 2024

*Priya Agarwal
(Stenographer)*